

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**A. NO. 98 OF 2019&
IA NO. 1055 OF 2019**

Dated: 28th May, 2019

In the matter of:

**M/s Nagreeka Exports Limited
Versus**

.... Appellant(s)

.... Respondent(s)

Maharashtra Electricity Regulatory Commission &Anr.

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **02.08.2019.**

Court Master/PS

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